

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 270, 271, 276 & 234 of 2014

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Madhya Pradesh Poorv Kshetra
Vidyut Vitran Co. Ltd. & Ors.**

.... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s)

:

Ms. Meghana Aggarwal

ORDER

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on **27.08.2015**.

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**